

F.No. 01(03)/Roster/CESTAT/2024/Part – II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 17.09.2024

ORDER NO. 116 of 2024


Hon'ble President is pleased to partially modify the roster order no. 113 of 2024 for **CESTAT, Mumbai** on **05.11.2024** as follows:-

DATE	CORAM	WORKS ASSIGNED
On 05.11.2024 and on subsequent dates, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President Ms. Rachna Gupta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Larger Bench matters: C/85110/2013 M/s. Eurotex Industries & Exports Ltd. vs. CCE, Kolhapur

Note:

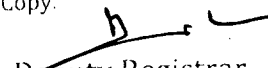
1. The hearing will take place by **virtual mode**.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar